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## **RAJYA SABHA**

Wednesday, the 16th August, 1967/ the 25th, Sravana, 1889 (Saka)

The House met at eleven of the ;clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

\*466. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide col. 4119—4122 infra.]

## INDIAN DOCTORS

- \*467. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- Ca) whether any statistics have been collected to find out whether the services of the Indian doctors from various Universities are being fully utilised;
- (b) whether any difficulty is still being experienced for posting doctors in rural areas; and
- (c) what steps have been taken to give rural surroundings orientation to our doctors before they are awarded the M.B.B.S. degree?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The revised curriculum *inter-alia* provides for three months' residency in a rural area for public health work.
- SHRI M. P. BHARGAVA: May I know, Sir, what the statistics have revealed, because the answer given by the hon. Minister to part (a) of my question is very short and that is Yes'? I would like to know what the statistics reveal.
- DR. S. CHANDRASEKHAR: Sir, I have a long statement. With your permission I would like to read it. It is like this:

"The National Institute of Health Administration and Education in 1002RSD—1.

collaboration with the Institute of Applied Manpower Research had conducted some studies in the stock of Allopathic doctors in India. It was found that in 1964 there were about 108,000 doctors (96,000 male and 12,000 female doctors) in India. Of these, 72,000 were in urban areas and 36,000 in rural areas. Out of 108,000 doctors, 1,00,000 doctors were estimated to be in active profession as follows: —

to Questions

- (a) 84,000 working as professionals.
- (b) 9,000 working as teachers.
- (c) 4,000 working as Administrators.
- (d) 3,000 working in related professions.

53,000 doctors were employed as private practitioners; 40,000 in public sector establishments and nearly 7,000 in private sector establishments. Except for some women doctors, who had given up the profession after change in their martial status, it was found that no Allopathic doctor was out of the profession for want of opportunities in the field."

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether any statistics have been taken to find out how many of the rural dispensaries even today do not have qualified doctors to man the dispensaries and, if that is a malady, what steps the Government propose to take to meet the situation?

DR. S. CHANDRASEKHAR: Sir, this is an old problem and I share the hon. Member's concern because when we post doctors to rural health centres, generally primary health centres, they have sometimes expressed their disinclination to work there. So, the hon. Member is correct in saying that some centres are without competent and trained allopathic doctors. We are looking into this matter. It is a question of persuasion. We are trying to persuade them by giving them extra emoluments so that they can go and man these rural health centres.

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SHRI M. P. BHARGAVA: One more supplementary, Sir, with regard to part (c) of my question. There was a proposal some time back that doctors would not be given the M.B.B.S. degree till they have spent at least six months in the rural surroundings. What has happened to that proposal? May I know whether it has been sent to all the States to find out their reactions about the proposal and how the matter stands at present?

DR. S. CHANDRASEKHAR; Sir, I have a long statement and I crave your indulgence to read it. The statement is as follows:

"The State Governments have been experiencing difficulties in posting doctors to the rural areas. At the end of 1961, it was found that the total number of posts vacant in State Medical cadres was over 3,700.

2,100 dispensaries in rural areas, including about 500 health centres, and MOO hospitals and dispensaries in urban areas were either without a doctor or without the full complement of doctors. According to the latest information, 804 Primary Health Centres are without doctors. Among other difficulties, including shortage of doctors, housing difficulty has been one of the biggest factors discouraging doctors from going to rural areas. Steps are being taken to help the State Governments in providing adequate housing for the staff in the Primary Health Centres in the Fourth Plan. The State Governments have already taken some steps in that direction and are also considering further measures to induce fresh medical graduates to serve in rural areas. These measures include liberalisation of the terms and conditions of service, provision of residential accommodation, grant of non-practising allowance. extension and re-employment of retired medical officers, raising of upper age limit for recruitment of medical officers, utilisation of doctors doing private practice on part-time basis, etc. The measures vary from State to State

depending on the local conditions and practicability of such steps. This is a longterm matter and may take considerable time to find an adequate solution.

According to the revised curricu lum of the Medical Council of India, every medical graduate has to do year's compulsory rotating housemanship, that is, 3 months each medicine, surgery and midwifery approved hospital and 3 months residency in a rural area for public health work.

The State Governments have also been requested to explore the possibilities new medical colleges in of locating rural surroundings. The main the be difficulty appears to the non availability of teaching hospitals with of beds. The the requisite number Kasturba Health Society, Sewa-gram proposes to start a Medical College at Sewagram to give rural orientation to the medical graduates. The question of making budget provision for rendering Central assistance to the Society for the purpose is under consideration, in consultation with the Ministry of Finance."

SHRI V. V. RAMASWAMY: In view of the reluctance of the M.B.B.S. doctors to go to the rural areas, may I know whether the Government will consider the revival of the old L.M.P. course or some short-term course, say two-year course or training?

DR. S. CHANDRASEKHAR: Sir, there was some agitation that there was a kind of caste system among the medical practitioners. Therefore a system was introduced by which the old L.M.Ps. could take additional courses and become equivalent to M.B.B.S., and the profession was happy that the system was abolished. Of course, there is a great deal of force in what the hon. Member says. If I may say something, which is purely personal, I have just come back from the Soviet Union and the Mongolian Peoples Republic after studying the medical services there. They have a system called 'Felsher' according to

which medical training will be given for three years and then they will go to the rural areas. This system impressed me very much and, therefore, I am trying to explore the possibility with the Ministry whether something could be done to have some such system in our own country. It is a kind of L.M.P.

SHRI B. K. P. SINHA: May I know if the hon. Minister is aware that in the Andaman and Nicobar group of islands the number of hospitals and dispensaries is not adequate to serve the needs of the people there and even the limited number of dispensaries and hospitals that are there are understaffed? May I know whether the Government is contemplating taking certain steps to remedy such a situation because the Andaman and Nicobar group of islands are a very strategic area?

DR. S- CHANDRASEKHAR: Sir, I do agree with the hon. Member that we do not have an adequate number of hospitals and clinics and where we have them there is not a sufficient complement of doctors. We are, Sir, finding some difficulties in that direction. Of course, we are trying to persuade doctors to go there. The matter is under examination and when some conclusion is reached, I shall place it before the House.

SHRI TRILOKI SINGH: Is the hon. Minister aware of the fact that the upgrading of the licentiate course to M.B.B.S. has resulted in a large number of dispensaries, particularly in the rural areas, going without any medical officers for the past six, seven or eight years? Is he also aware of the fact that the Government have so far failed to take any effective steps to persuade medical graduates taking up the job of medical officers in these dispensaries? ,Sir, the hon. Minister just now said that the matter is under his examination. May I know how long will it take the Government to take a final decision in this respect?

DR. S. CHANDRASEKHAR: Sir, I can only tell the House that there is an established organisation of medical

practitioners and we have got to reckon with that fact and consult that organisation before taking any decisions. Secondly, there are only a few L.M.Ps. left today who have not taken the two-year extra course and appeared for final examination to make them on a par with the M.B.B.S. I do not have the number with me but I can' find it out. Then we might either revive the old L.M.P. course or carry on with the present M.B.B.S. and such doctors could be posted to the rural areas.

DR. (MRS.) MANGLADEVI TAL-WAR: The hon. Minister must be aware that there are ancillary health personnel trained after matriculation for two years to be posted in primary health centres and other places where doctors are not available. I was wondering whether it would be wiser to revive the two sets of qualified medical doctors-L.M.P. or equivalent and M.B.B.S. It had created in the past a great deal of disparity and discontentment. So I would like to know from the hon. Minister if he would consider increasing the number of centres for the training of these ancillary health personnel or health workers or something of that type.

DR. S. CHANDRASEKHAR: Sir, I must tell the hon. Member that before we re-introduce this system of having L.M.P., we must know whether the profession is in favour of it because we do not want to have the cry again that people have tremendous disparities in incomes, prestige, status, etc. Once the profession *js* willing and we also find the necessary resources, we shall certainly examine the question.

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि लखनऊ में तीन साल से लगातार आयुर्वेद कालेज के छात्रों ने हड़ताल की और न मालूम कितने सी विद्यार्थी अपने समय और धन को जरबाद करने पर मजबूर किये गये । क्या सन्कार को इस बात की भी जानकारी है कि यहीं दिल्ली में तिब्बिया कालेज में आज अनअनकारी एक लड़की और एक लड़का, दोनों गिरफ्तार करके जेल में बन्द कर दिये गये? इसके कारण क्या हैं जब कि ग्रामर्वेदाचार्य मिल रहे हैं इंटि-ग्रेटेड कोर्स के साथ और वाद में भी वे कैडंस्ड कोर्स के लिये तैयार हैं और वहीं हालत युनानी की भी है। तो सरकार एक संवेदा दिष्टिकोण क्यों नहीं अपनाती कि जितने लोग आयर्वेद के साथ एनं।पैथी पढ़ कर के अच्छे डाक्टर वन सकते हैं, उनके रास्ते में कोई बाधा नहीं पड़े, यार जितने लोग युनानी दवा पद्धति पढ़ कर के और आश्रमाथ एलो रैथी को पढ़कर के अच्छे डाक्टर वन तकते हैं, उनके काम में कोई बाधा नहीं पड़े। जब हमारे यहां सुविधाएं हैं और पढ़ने वाले लंग हैं तो सरकार एक संबंध दिष्ट रखने हो। ज्यादा ने ज्यादा देहातों में डाक्टरों को भेजने की योजना पर सोव रही है या नहीं सोच रही है और अगर नहीं सोच रही है तो क्यों नहीं संध्व रही है ।

DR. S. CHANDRASEKHAR: Sir, I am not aware of the strike in the Lueknow Ayurvedic Medical College, but I am aware of the strike in the Delhi Tibbia College and a machinery has been devised to look into their grievances. With regard to the other question, confused opinion about integrating Ayurveda with allopathy. The Madras State tried it and called it the Integrated Course in which they were given two years of allopathy and three years of Ayurveda. But it was very unpopular with both the allopathy people and those who believe in and favour what I may call the shudh Ayurveda. So the non-shudh-Ayurveda was neither fish nor flesh nor foul. Unfortunately the hon. Member wants to revive it and we have just now set up an organisation on the lines of the Indian Medical Council to take all the Ayurveda, Unani and Siddha specialists and they are going shortly to meet; Pandit Shiv Sharma, well known Ayurveda physician is, I presume, the Chairman. They are going to give recommendations to the Ministry as to how best we could bring up Ayurveda

physicians to the level of the existing allopaths and how best we can utilise their services to man both rural and urban clinics and hospitals.

to Questions

श्री राजनारायण: श्रीमन, मेरा सवाल यह है कि धाप को जानकारी है पसंतल कि काशी विश्वविद्यालय में आयर्वेद कालेज की पढ़ाई पहले से ही है और काशी विश्व-विद्यालय के आयर्वेदाचार्य स्नाज जो हैं वे किसी भी एलोपैय डाक्टर से कम्पीट कर सकते हैं। हमारे बुज्ये साधी, भाई विलोकी सिंह जी इसके साक्षी है कि श्री रामचन्द्र शक्न ग्राय-र्वेदाचार्य इनकी उत्तर प्रदेश पी० एम० पी० के सेकेटरी हैं। ग्रीर डा॰ उडप्पा को मैं समझता हं कि जितने लोग यहां मेडिकल साइंस के होंगे, उनका नाम जानते होंगे । वे कितनी कोशिश और भख हड़ताल के बाद काशी विश्वविद्यालय में बलाये गये । डा॰ उडप्पा इसके साक्षी हैं कि ग्रायुर्वेद ग्रौर एलोपैयी दोनों मिला करके, विद्यायियों को अच्छे तरीके से डाक्टर बना कर के अपने देश के डाक्टरों की कमी को पूरा किया जा सकता है। वही हाला तिब्बिया कालिज की है। दस दिन से इहां भख हड़ताल चल रही है और स्वास्थ्य मंत्री महोदय ने अपना यह कर्तव्य क्यों नहीं समझा कि वे तिब्बिया कालेज में जाते और जा कर के वहां विद्या-थियों से बात करते और जो उनकी म्रावश्यक मांगे हैं उनको पुरा करते . . .

MR. CHAIRMAN: You are making a speech.

श्री राजनारायण: यह न कर के इस भुख हड़ताल के करने वाले विद्यार्थियों को जेल में बन्द कर दिया गया। तो क्या मंत्री महोदय को जानकारी है कि मैंने खद दो तीन बार डिप्टी मिनिस्टर, मित साहव से बात की ग्रौर कहा कि तिब्बिया कालेज में जाइये, वहां के लड़कों से मिलिये ग्रीर मिल करके उनकी भीवांसेज को दूर कीजिय, मगर यह न करके अनावश्वक ढंग पर वहां के भख हड़ताल करने वाले विद्यार्थियों की 4087

गिरफ्तार करवाया गया । क्या उनकी ऐसी मागे हैं जिन को पूरा कर ने में यह सरकार असमर्थ ह, यह मैं जानना चाहता हूं।

DR. S. CHANDRASEKHAR: Sir, the As far DR. hon. Member asked several questions. as the Kashi Vishwa-vidyalaya is concerned, I am aware of it and I know Dr. Udappa and his fame as a very competent medical practitioner. In fact, Sir, I am scheduled to visit the institution next month when the Parliament session is over. I should again tell the hon. Member that I have no personal opinion in the matter. I believe Ayurveda has as much relevance as Tibbia, as Siddha, as allopathic systems have in our country. But the people practising must "We want shuddha agree. One says Ayurveda", Another says "We want non-Yet another says shuddha Ayurveda". "We want an integrated system". We must have consensus of opinion among the practioners Government can take any concrete before the steps. They are working in some kind of watertight compartments. I hope in the next few months, when this Indian Medical Council of Ayurveda goes into the question, we will have some concrete proposals and I am sure those proposals will be satisfactory to the hon'. Members

श्री राजनारायरा: श्रव श्राप बाहर के मुल्कों में जाना बन्द कीजिय श्रीर श्रपने देश में ही घूम करके जो डिफिकल्टी है हमारे देहातों में उसको दूर कीजिए।

श्री ग्रर्जुन ग्ररोड़ा: ठीक कहे रहे हैं राजनारायण जी।

श्री जगत नारापण : क्या वजीर साहव को यह मालूम है कि इस देश में ऐसे मेडिकल कालेजेज हैं जो कि लड़कों से रूपये ले कर के, दान ले कर के, पांच हजार या दस हजार तक का दान ले कर के, उनको ग्रपने कालेज में दाखिल करते हैं और उनमें वह लड़के दाखिल होते हैं जो किसी ग्रौर कालेज में दाखिल नहीं हो सको, बिल्कुल नालायक होते हैं । उन कालेजेज को युनिविसटी की तरह से ग्रीफिलिएशन मिला हुग्रा है । तो क्या वजीर साहब बतलायेंगे कि वे ऐसे तरीकें को खत्म करने की कोशिश करेंगे या नहीं करेंगे ?

S. CHANDRASEKHAR: Sir, admissions to medical colleges vest with two institutions, namely, (1) the State Government, except those which are directly under the Health Ministry, and (2) the Universities which govern the conditions under which certain requisite academic and credentials are insisted upon for admission to medical colleges. But, it is, of course, public knowledge, as the hon. Member has raised, that some private medical colleges insist in addition to the requisite academic credentials, a certain amount of money called capitation fee. We are not in favour of it, but we have no control over them because otherwise they turn to us and say "Why don't you give us Rs. 1 crore or Rs. 10 lakhs?" There are some young men and women who are very keen on becoming doctors, who have the requisite academic credentials but who cannot be accommodated in medical colleges for lack of seats but who are prepared to give some kind of donation to the medical colleges. That is the situation. As far as things directly under us are concerned, there are only a few categories where the Central Government has set apart some seats at the institutions available for us for children of personnel, children Defence of Indians who working in Indian Missions are abroad—embassies, consulates, children of Indians who are working in Nations abroad, children of United residents in areas where there is no medical college like Bhutan, Sikkim, NEFA, Tripura, etc. Beyond these categories, Ministry of Health has no control whatsoever.

## राजस्थान में विदेशी कम्पनियों द्वारा तेल का सर्वेक्षण

\*468 श्री सुन्दर सिंह भंडारी : क्या पेट्रोत तथा रसाबन मंत्री यह बताने की इया करेंगे कि :